## HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. [89 (Mis.) / I-7-3/2024(Pt.-I)

Bilaspur, Dated 20 October, 2023

The High Court of Chhattisgarh, Bilaspur has been pleased to declare the following days as the Vacations, Holidays of the High Court of Chhattisgarh, for the Year 2024:-

**Summer Vacation**: Monday 13<sup>rd</sup> May to Friday 07<sup>th</sup> June, 2024.

Winter Holidays :- Monday 23<sup>rd</sup> December to Tuesday 31<sup>st</sup> December, 2024

S. No.	Name of Holiday	No. of Days	Dates as per Gregorian Calendar	Days of the week
1.	New Year Day	1	01/01/2024	Monday
2.	Republic Day	1	26/01/2024	Friday
3.	Mahashivratri	1	08/03/2024	Friday
4.	Holi Holidays	2	25/03/2024 & 26/03/2024	Monday to Tuesday
5.	Good Friday	1	29/03/2024	Friday
6.	Id-Ul-Fitr	1	11/04/2024	Thursday
7.	Ram Navami	1	17/04/2024	Wednesday
8.	Id-Ul-Juha (Bakrid)	1	17/06/2024	Monday
9.	Muharram	1	17/07/2024	Wednesday
10.	Independence Day	1	15/08/2024	Thursday
11.	Raksha Bandhan	1	19/08/2024	Monday
12.	Janamashtami	1	26/08/2024	Monday
13.	Ganesh Chaturthi	1	07/09/2024	Saturday
14.	Milad-Un-Nabi	1	16/09/2024	Monday
15.	Gandhi Jayanti	1	02/10/2024	Wednesday
16.	Dashera Holidays	3	09/10/2024 to 11/10/2024	Wednesday to Friday
17.	Deepawali Holidays	6	28/10/2024 to 02/11/2024	Monday to Saturday
18.	Gurunanak Jayanti	1	15/11/2024	Friday
19.	Guru Ghasidas Jayanti	1	18/12/2024	Wednesday
20.	Christmas	1	25/12/2024	Wednesday

## **NOTES:-**

- 1. All the Sundays are declared holidays for the High Court and Registry including the Sundays falling during Summer Vacation & Winter Holidays.
- 2. Second & Third Saturdays of the month shall be closed Saturdays for the High Court and Registry.
- 3. The remaining Saturdays which are not declared holidays and which are not included in Summer Vacation and winter holidays are declared non working Saturdays for the High Court but Registry shall remain open on these Saturdays.
- 4. Mahaveer Jayanti & Dr. Ambedkar Jayanti falls on Sunday therefore, no Holiday is declared separately.
- 5. The High Court shall remain closed from 13.05.2024 to 07.06.2024 on account of Summer Vacation, but, the Registry shall remain open during Summer Vacation.
- 6. The High Court shall remain closed from 23.12.2024 to 31.12.2024 on account of Winter Holidays, but, the Registry shall remain open during Winter Holidays from 23.12.2024 to 24.12.2024 and shall remain closed from 26.12.2024 to 31.12.2024.
- 7. Holidays declared on account of Milad-Un-Nabi, Id-Ul-Fitr, Id-Ul-Zuha and Muharram are subject to change depending upon the visibility of the Moon. If the State Government declares any change in these dates through TV/AIR/Newspaper, the same will be followed & that day will also be observed as holiday with the approval of Hon'ble the Chief Justice.

- 8. The officers and employees of the High Court Establishment shall be entitled to avail of three optional holidays in the year, out of the list of optional holidays as may be declared by the State Government for the year 2024.
- 9. High Court shall observe the holiday declared suddenly by the State Government, with the approval of Hon'ble the Chief Justice.

By order of Hon'ble the High Court

Sd/—
(Arvind Kumar Verma)
Registrar General

Endt. No 14033 / I-7-3/2024 (Pt.-I)

Bilaspur, Dated October, 2023

## Copy forwarded to :-

- 1. Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Secretary General, Supreme Court of India, New Delhi, for information.
- 17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Banglore / (5) High Court for the State Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarkhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Meghalya at Shilong / (23) High Court of Tripura at Agartala/ (24) High Court of Andhra Pradesh at Amaravati,
- 19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 20. Registrar (Vig./ I.& E./ S & A cell /Judl.), High Court of Chhattisgarh, Bilaspur,

- 21. Registrar (Computerization)-Cum-C.P.C., High Court of C.G., Bilaspur-with a request to get the said notification be forwarded to all the District & Sessions Judge, Principal Judge/Judge, Family Court and Special Judge of the State, Judge Commercial Court, Atal Nagar, Raipur and Registrar, Industrial Court, Raipur, by E-mail, immediately and also to get the same be uploaded in the website of this High Court.
- 22. Principal Secretary to Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Atal Nagar, Distt.-Raipur, Chhattisgarh,
- 23. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
- 24. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Koria at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda- Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujganj, Chhattisgarh.,
- 25. Principal Judge/Judge, Family Court, (1) Jagdalpur/ (2) Bilaspur/ (3) Durg/ (4)Raigarh/(5) Raipur/(6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir-Champa/ (9) Korba/(10) Jashpur at Jashpur Nagar/(11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/(14) Kanker/ (15) Manendragarh/ (16) Bemetara/ (17) Baloda-Bazar/(18) Surajpur/(19)Balod/(20) Kondagaon/ (21) Mungeli/ (22) Dakshin Bastar (Dantewada) Chhattisgarh.
- 26. The Special Judge, (1) Bastar at Jagdalpur/ (2)Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/(6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9) Korba/ (10) Jashpur at Jashpur Nagar / (11) Koria at Baikunthpur, Chhattisgarh.,
- 27. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
- 28. Member Judge, Industrial Court, Raipur, Chhattisgarh,
- 29. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh
- 30. Additional Registrar (Judl. & Classi./ D.E. & E./ Admn.), High Court of Chhattisgarh, Bilaspur,
- 31. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
- 32. Additional Director/Deputy Director/Administrative Officers (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 33. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 34. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
- 35. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
- 36. Accountant General, Zero Point, Baloda Bazar Road, Raipur, for information.
- 37. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
- 38. President, High Court Bar Association, High Court Campus, Bilaspur,
- 39. All Registrars (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 40. All Additional Registrars (M)/Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 41. The Deputy Controller, Government Press, Gondwara, Bhanpuri, Raipur with a request to publish it in the forthcoming issue of Chhattisgarh Gazette. He is requested to send 10 copies of the Notification to this Registry for use of this Court. This work may please be given "TOP PRIORITY".
- 42. All Deputy Registrars/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 43. All Assistant Registrars/Assistant Registrar (IT)/Computer Programmers, High Court of Chhattisgarh, Bilaspur,
- 44. O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur,
- 45. Section Officer/Section In-charge [Accounts / Budget / Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal / S. & A. Cell/ District Establishment / Establishment / H.C.E.R.Cell / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Receipt & Despatch / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary / S.C. / S.W. / Works / Writ/ I.L.R, Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell], Court Officer, High Court of Chhattisgarh, Bilaspur,
- 46. All Private Secretaries/Court Managers/Assistant Editor (I.L.R.)/Librarian/Software Engineer, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.

(Arvind Kumar Verma)
Registrar General